

**GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT**

NOTIFICATION

No.LJ(A)85/2022/56 – The Governor of Meghalaya is pleased to constitute a Departmental Tender Committee and Technical Committee for evaluation of the Request for Proposal under the P.A. Sangma Fellowship for Legal and Policy Research Programme in the State of Meghalaya for the Law Department, with the following members—

1. The Secretary to the Govt. of Meghalaya, Law Department.
2. The Secretary to the Govt. of Meghalaya, Planning Department, or his representative not below the rank of Joint Secretary.
3. The Secretary to the Govt. of Meghalaya, Finance Department, or his representative not below the rank of Joint Secretary.
4. Shri D. Lyngdoh, Deputy Secretary, Law Department, and Member Secretary P.A. Sangma Fellowship for Legal and Policy Research.
5. Shri Anirban Paul, Consultant and Member of P.A. Fellowship for Legal and Policy Research.


(Shri. C.V.D. Diengdoh, IAS)

Secretary to the Govt. of Meghalaya,
Law Department

Dated 02nd September, 2022

Memo.No.LJ(A)85/2022/56-A

Copy to

1. The Secretary to the Govt. of Meghalaya, Law Department for information
2. The Secretary to the Govt. of Meghalaya, Planning Department for information.
3. The Secretary to the Govt. of Meghalaya, Finance Department for information.
4. Shri D. Lyngdoh, Deputy Secretary, Law Department, and Member Secretary P.A. Sangma Fellowship for Legal and Policy Research, for information.
5. Shri Anirban Paul, Consultant and Member of P.A. Fellowship for Legal and Policy Research, for information.
6. The Data Entry Operator, Law Department, to upload in the official website of Law Department.

By Orders, etc.,



(Shri. D. Lyngdoh)

Deputy Secretary to the Govt. of Meghalaya
Law Department